NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.43/(MAH)/2004

CORAM:

Present: SHRI M. K. SHRAWAT MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.06.2017

NAME OF THE PARTIES: M/s. Tresories Trades Pvt. Ltd. V/s. M/s. Club Cabana Recreation Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 247(1A) of the Companies Act 1956.

S. No. NAME DESIGNATION SIGNATURE O Sagar libogre J Adv.
② Apurva Gropte. J
Adv. for Resp No. 1,2 1/6 Hariaeni € 10. 2116/17 Adv. Vyom Shah a/W Adv. Kawatubh Joshi i/6 Divya Shah Acecciales him For Kawatubh Joshi i/6 Divya Shah Acecciales him 1/6 Wedes Ghundy & W. for Respondent Noe 3 to 5 Advo cabe ORDER T.C.P. No. 43/397-398/CLB/MB/MAH/2004 The Learned Representatives of both the sides are present and again seeking 1. adjournment by consent. Connected It has been informed that TCP No. 64/2002 is listed for hearing on 07.07.2017. 2. Let this TCP be listed for hearing on 7th July, 2017. Date is communicated to 3. both the sides. Sd/-M.K. Shrawat Member (Judicial)

Dated: 21.06.2017